S.No.	Name of University	vin PLAN
23.	TNAIL Coimhetens	203.29
	TNAU, Coimbatore	
24.	TNV&ASU, Madras	248.00
25.	UAS, Bangalore	291.61
26.	UAS, Dharwad	227.36
27.	WBUA&FS, Calcutta	25.00
28.	YSPUH&F, Solan	239.26
	TOTAL	6145.05

Development of wet, land

2336. SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total wet land in the country, State-wise;
- (b) whether the State Government of Orissa has requested the Central Government to develop the wet land in that State;
- (c) if so, whether any proposal has been submitted by the State Government to the Centre for this purpose; and
 - (d) if so, the steps taken to consider that proposal?

THE MINISTER OF STATE IN THE MINISTRY OF

AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) A statement showing total wet land in the country, State-wise is enclosed. (See below)

(b) to (d) The State Government of Orissa has not submitted any specific proposal for development of wet lands in the State. However, Ministry of Environment and Forests have identified 20 wet lands for conservation and management in the country which includes Chilka lake from Orissa. In this connection recently a management action plan has been received by the Ministry of Environment and Forests from Orissa Government for conservation of Chilka wet land, which is being processed by that Ministry for financial assistance.

RAJYA SABHA

Statement

			Area in ha
S.No.	Name of the State	Natural area	Manmade area
1.	Andhra Pradesh	1,00,457	4,25,892
2.	Arunachal Pradesh	20,200	NA
3.	Assam	86,355	NA
4.	Bihar	2,24,788	48,607
5.	Goa	12,360	NA
6.	Gujarat	3,94,627	1,29,660
7.	Haryana	2,691	1.079
8.	Himachal Pradesh	702	19,165
9.	Jammu & Kashmir	7,227	21,880
10.	Karnataka	3.32Q	5,39,195
11.	Kerala	24,329	2,10,579
12.	Madhya Pradesh	324	1,87,818
13.	Maharashtra	21,675	2,79,025
14.	Manipur	26,600	NA
15.	Meghalaya	NA	NA
16.	Nagaland	210	NA
17.	Orissa	1,37,022	1,48,454
18.	Punjab	17,085	5,391
19.	Rajasthan	14,027	1,00,217
20.	Sikkim	1,101	34
21.	Tamil Nadu	58,868	2,01,132
22.	Tripura	575	4,833
23.	Uttar Pradesh	12,832	2,12,470
24.	West Bengal	2,91,963	52.564
		14,49,338	25,87,965

1127RS—F6-A

	Name of the State	Natural area	Manmade area
Union Territories		NA	170
1.	Chandigarh	1,533	1,131
2.	Pondicherry		
		14,50,861	25,89,266

Welfare of fishermen through NCOC

- 2337. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether representations have been received by the National Cooperative Development Corporation to formulate scheme for fishermen communities in Andhra Pradesh;
- (b) whether it is a fact that the NCDC has the expertise to formulate such schemes for the welfare of fishermen;
- (c) what steps does the NCDC take to evolve and develop such welfare schemes on the representations of social activities and others; and
- (d) what steps does the NCDC propose for better coordination with State Governments to fulfil targets for fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) and (b) Yes, Sir.

(c) and (d) NCDC invites project proposals from various State Governments to avail financial assistance for the benefit of fishermen cooperative societies. After detailed examination/appraisal NCDC sanctions the proposal for financial assistance if found technically/ financially feasible. NCDC frequently monitors the progress reports submitted by the State Governments.